

DIVISION BENCH
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/169(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	SURENDRA KUMAR BAGARIA VS BAJRASHAKTI CEMENT PRI
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1)

Appearances (via video conferencing/physically)

Mr.Rahul Parasrampuria,Adv.] For Respondent No.1 to 3
Mr.Rohit Parasrampuria,PCS]

Ms.Meenakshi Manot, Adv.] For Respondent No.4
Ms.Archana Baghel, Adv.]

O R D E R

1. Ld.Counsel on both sides present
2. Ld.Counsel for Respondent No. 1 to 3 seeks liberty to file reply affidavit within two weeks.
3. Post the matter on **22/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**